

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF**  
**UNITED ROYALFAB ENGINEERING PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	<b>United Royalfab Engineering Private Limited</b>
2	Date of Incorporation of Corporate Debtor	24.10.2011
3	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Kolkata
4	Corporate Identity Number of Corporate Debtor	U29253WB2011PTC168820
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Nabanagar Street Nangi Parbangla Batanagar, Kolkata, West Bengal, India, 700140
6	Insolvency commencement date in respect of Corporate Debtor	03.12.2025 (as per order of NCLT, Kolkata, C.P.(I.B.) No. 359/KB/2024 dated 03.12.2025, order received by IRP via e-mail from NCLT on 04.12.2025)
7	Estimated date of closure of insolvency resolution process	01.06.2026 (180 days from the Insolvency Commencement Date)
8	Name and registration number of the Insolvency Professional acting as interim resolution professional	<b>Name:</b> Niraj Agrawal <b>Registration No. :</b> IBBI/IPA-001/IP-P00130/2017-2018/10272
9	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Registered Address:</b> Matrix Tower, DN-24, 4 <sup>th</sup> Floor, Room No. 407, Sector V, Salt Lake, Kolkata - 700091 <b>Registered Email id:</b> niraj@execonservices.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Correspondence Address:</b> Matrix Tower, DN-24, 4 <sup>th</sup> Floor, Room No. 407, Sector V, Salt Lake, Kolkata - 700091 <b>Email id:</b> <a href="mailto:united.cirp@gmail.com">united.cirp@gmail.com</a>
11	Last date for submission of claims	17.12.2025
12	Class of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information with IRP
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per information with IRP
14	a) Relevant Forms and b) Details of Authorised Representatives are available at :	(a) <b>Web Link :</b> <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) Not Applicable

*Niraj Agrawal*



Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the **United Royalfab Engineering Private Limited** on 3<sup>rd</sup> December, 2025.

The creditors of **United Royalfab Engineering Private Limited**, are hereby called upon to submit their claims with proof on or before **17<sup>th</sup> December 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date : 06.12.2025  
Place : Kolkata



Niraj Agrawal  
Interim Resolution Professional  
of M/s United Royalfab Engineering Private Limited  
IP Regn. No. IBBI/IPA-001/IP-P00130/2017-2018/10272  
AFA No.: AA1/10272/02/311225/107655  
AFA valid till 31.12.2025



# Business Standard

FORM A PUBLIC ANNOUNCEMENT [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016] FOR THE ATTENTION OF THE CREDITORS OF UNITED ROYALFAB ENGINEERING PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	United Royalfab Engineering Private Limited
2. Date of Incorporation of Corporate Debtor	24.10.2011
3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Kolkata
4. Corporate Identity Number of Corporate Debtor	U29253WB2011PTC168820
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Nabanagar Street Nangi Parbangla Batanagar, Kolkata, West Bengal, India, 700140
6. Insolvency commencement date in respect of Corporate Debtor	03.12.2025 (as per order of NCLT, Kolkata, C.P.(I.B.) No. 359/KB/2024 dated 03.12.2025, order received by IRP via e-mail from NCLT on 04.12.2025)
7. Estimated date of closure of insolvency resolution process	01.06.2026 (180 days from the Insolvency Commencement Date)
8. Name and registration number of the Insolvency Professional acting as interim resolution professional	Name: Niraj Agrawal Registration No.: IBB/IPA-001/IP-P00130/2017-2018/10272
9. Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Matrix Tower, DN-24, 4th Floor, Room No. 407, Sector V, Salt Lake, Kolkata-700091 Registered Email id: niraj@execonservices.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: Matrix Tower, DN-24, 4th Floor, Room No. 407, Sector V, Salt Lake, Kolkata-700091 Email id: united.cirp@gmail.com
11. Last date for submission of claims	17.12.2025
12. Class of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information with IRP
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per information with IRP
14. a) Relevant Forms and b) Details of Authorised Representatives are available at:	a) Web Link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the United Royalfab Engineering Private Limited on 3rd December, 2025. The creditors of United Royalfab Engineering Private Limited, are hereby called upon to submit their claims with proof on or before 17th December 2025 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
Niraj Agrawal - Interim Resolution Professional  
of M/s United Royalfab Engineering Private Limited  
IP Regn. No. IBB/IPA-001/IP-P00130/2017-2018/10272  
AFA No.: AA1/10272/02/311225/107655  
AFA valid till 31.12.2025

Date: 06.12.2025  
Place: Kolkata



# একদিন

এগিয়ে চলার সঙ্গী



কলকাতা ৬ ডিসেম্বর ২০২৫ ১৯ অগ্রহায়ণ ১৪৩২ শনিবার উনবিংশ বর্ষ ১৭৫ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 06.12.2025, Vol.19, Issue No. 175, 8 Pages, Price 3.00

**ফর্ম এ**  
**সাধারণ ঘোষণা**

(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যালক্রিপ্টসি বোর্ড অফ ইন্ডিয়া  
(ইনসলভেন্সি রেজিস্ট্রেশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনের রেগুলেশন ৬ অধীনে)  
ইউনাইটেড রয়্যালফ্যাব ইঞ্জিনিয়ারিং প্রাইভেট লিমিটেড-এর  
বিনিয়োগকারীগণের অবগতির জন্য

**সংশ্লিষ্ট বিস্তারিত**

১. কর্পোরেট ডেটরের নাম	ইউনাইটেড রয়্যালফ্যাব ইঞ্জিনিয়ারিং প্রাইভেট লিমিটেড
২. কর্পোরেট ডেটরের গঠনের তারিখ	২৪.১০.২০১১
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথীভুক্ত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪. কর্পোরেট ডেটরের কর্পোরেট আইডি/সিটি নং	U29253WB2011PTC168820
৫. কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	নবনগর স্ট্রিট নাদি পারবাংলা বাটানগর, কলকাতা পশ্চিমবঙ্গ, ভারত, ৭০০১৪০
৬. কর্পোরেট ডেটরের ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু তারিখ	০৩.১২.২০২৫ (এসিএসটি কলকাতা সিপি (আইপি) নং ৩৫৯/কেবি/২০২৫ তারিখ ০৩.১২.২০২৫ নির্দেশ মোতাবেক, আইআরপি কর্তৃক ইমেল মাধ্যমে এনসিএসটি থেকে অর্জিত গৃহীত হয়েছে ০৪.১২.২০২৫ তারিখে) ০১.০৬.২০২৬ (ইনসলভেন্সি শুরু তারিখ থেকে ১৮০ দিন)
৭. ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	
৮. সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম এবং রেজিস্ট্রেশন নম্বর	নাম : নীরজ আগরওয়াল রেজিস্ট্রেশন নং : IBB/PA-001/IP-P00130/2017-2018/10272
৯. বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	নথীভুক্ত ঠিকানা - ম্যাট্রিস টাওয়ার, ভিন ২৪, ৫ম তল, রুম নং ৪০৭, সেক্টর ৫, সন্টলেক, কলকাতা - ৭০০০৯১ নথীভুক্ত ইমেল আইডি : niraj@execonservices.com
১০. সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	যোগাযোগের ঠিকানা - ম্যাট্রিস টাওয়ার, ভিন ২৪, ৫ম তল, রুম নং ৪০৭, সেক্টর ৫, সন্টলেক, কলকাতা - ৭০০০৯১ ইমেল আইডি : united.cirp@gmail.com
১১. দাবি দাখিলের শেষ তারিখ	১৭.১২.২০২৫
১২. বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিমেল অধীনে অন্তর্ভুক্তকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	আইআরপি তথা মোতাবেক প্রয়োজ্য নয়
১৪ (ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	ক) Web link: <a href="https://bbi.gov.in/en/home/downloads">https://bbi.gov.in/en/home/downloads</a> খ) প্রবোজন নয়

এতদ্বারা বিজ্ঞপিত হচ্ছে নাশনাল কোম্পানি ল ট্রাইব্যুনাল, কলকাতা বেঞ্চ নির্দেশ দিয়েছে ইউনাইটেড রয়্যালফ্যাব ইঞ্জিনিয়ারিং প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ৩ ডিসেম্বর ২০২৫ তারিখে। ইউনাইটেড রয়্যালফ্যাব ইঞ্জিনিয়ারিং প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ১৭ ডিসেম্বর ২০২৫ তারিখে অন্তর্ভুক্তকালীন প্রস্তাবক পেশাদারগণের নিকট ফর্ম নং ১০-এ উল্লিখিত ঠিকানার পেশ করতে।

আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।

ক্রম নং ১২-য় উল্লিখিত তালিকা অনুযায়ী যেসকল আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণিভুক্ত তারা অনুমোদিত প্রতিনিধি বেছে নিতে পারেন ক্রম নং ১৩-য় উল্লিখিত তালিকায় ইনসলভেন্সি পেশাদার তিনজনের মধ্যে থেকে তাদের অন্তর্ভুক্ত অনুমোদিত প্রতিনিধি হিসেবে সংশ্লিষ্ট শ্রেণির ফর্ম সিএ অনুযায়ী কাজ করতে।

মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

*(Signature)*

স্বা/-  
নীরজ আগরওয়াল - অন্তর্ভুক্ত প্রস্তাব পেশাদার  
মেসার্স ইউনাইটেড রয়্যালফ্যাব ইঞ্জিনিয়ারিং প্রাইভেট লিমিটেড  
আইপি রেজি নং IBB/PA-001/IP-P00130/2017-2018/10272  
এএফএ নং AA1/10272/02/311225/107655  
এএফএ বৈধ ৩১.১২.২০২৫ পর্যন্ত

তারিখ : ০৬.১২.২০২৫  
স্থান : কলকাতা

